

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1193
TO BE ANSWERED ON 29.07.2026

PM-JANMAN for Nilgiris' PVTGs

1193 SHRI PRAVEEN CHAKRAVARTHY:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the funds released to Tamil Nadu under PM-JANMAN for Particularly Vulnerable Tribal Groups (PVTGs), including the Kattunayakkans of the Nilgiris;
- (b) the number of PVTG habitations in Tamil Nadu saturated with basic amenities (housing, water, roads, Anganwadi centres) under the scheme to date; and
- (c) the timeline for completing saturation coverage in the State?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) The details of funds released to State of Tamil Nadu for welfare of PVTGs, including the Kattunayakkans of the Nilgiris, under PM-JANMAN for interventions of Ministry of Tribal Affairs during last 3 years is as under:

- i. Multi-Purpose Centers (MPCs)

(in Rs. Crore)

2023-24	2024-25	2025-26
5.20	20.67	5.07

- ii. Van Dhan Vikas Kendras (VDVKs)

(in Rs. Lakhs)

2023-24	2024-25	2025-26
60.075	-	-

The records of the funds released, State-wise, for interventions to be carried out by other Ministries/Departments under PM JANMAN are maintained by concerned Ministries / Departments.

(b) and (c) In terms of sanction of interventions as per eligibility and approved norms, as on 30.06.2026, a total of 647 villages in the State of Tamil Nadu are reported to have been saturated with basic amenities. The scheme has received extension till September 2026 under 16th Finance Commission Cycle and the road component has been approved till March, 2028; saturation of PVTG villages with eligible infrastructure is on-going.
